(c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

[Placed in Library. See No. L.T. 573/18/24]

- (ii) (a) Fifty-third Annual Report and Accounts of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, Wardha, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Account.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

[Placed in Library. See No. L.T. 572/18/24]

- (iii) (a) Annual Report of the National Institute of Health and Family Welfare (NIHFW), New Delhi, for the year 2022-23.
  - (b) Annual Accounts of the National Institute of Health and Family Welfare (NIHFW), New Delhi, for the year 2022-23, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Institute.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above.

[Placed in Library. See No. L.T. 575/18/24]

## Notifications of the Ministry of Labour and Employment

श्रम और रोजगार मंत्रालय में राज्य मंत्री (सुश्री शोभा कारान्दलाजे)ः महोदय, औद्योगिक विवाद अधिनियम, 1947 की धारा 2 के खंड (ध) के उप-खंड (vi) के अधीन जारी श्रम और रोजगार मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं:-

- (1) S.O. 422(E)., dated the 2<sup>nd</sup> February, 2024, declaring that the services of industries engaged in Manufacturing of Alumina and Aluminium and Mining of Bauxite to be public utility services for the purposes of the said Act for a period of six months with effect from the 4<sup>th</sup> February, 2024.
- (2) S.O. 687(E)., dated the 14<sup>th</sup> February, 2024, declaring that the services engaged in the Iron and Steel to be a public utility service for the purposes of the said Act for a further period of six months with effect from the 17<sup>th</sup> February, 2024.

- (3) S.O. 688(E)., dated the 14<sup>th</sup> February, 2024, declaring that the services in the Bank Note Paper Mill India Private Limited, Mysore, Karnataka to be a public utility service for the purposes of the said Act for a period of six months with effect from the 19<sup>th</sup> February, 2024.
- (4) S.O. 941(E)., dated the 28<sup>th</sup> February, 2024, declaring that the services of the industry engaged in the manufacture or production of mineral oil (crude oil), motor and aviation spirit, diesel oil, kerosene oil, fuel oil, diverse hydrocarbon oils and their blends including synthetic fuels, lubricating oils and the like to be a public utility service for the purposes of the said Act for a period of six months with effect from 28<sup>th</sup> February, 2024.

[Placed in Library. For (1) to (4) See No. L.T. 467/18/24]

(5) S.O. 1708(E)., dated the 12<sup>th</sup> April, 2024, publishing the Public Utility Services (First Order) 2024.

[Placed in Library. See No. L.T. 468/18/24]

- (6) S.O. 1937(E)., dated the 7<sup>th</sup> May, 2024, publishing the Public Utility Services (Second Order) 2024.
- (7) S.O. 1939(E)., dated the 7<sup>th</sup> May, 2024, publishing the Public Utility Services (Fourth Order) 2024.
- (8) S.O. 1941(E)., dated the 7<sup>th</sup> May, 2024, publishing the Public Utility Services (Third Order) 2024.
- (9) S.O. 1943(E)., dated the 7<sup>th</sup> May, 2024, publishing the Public Utility Services (Fifth Order) 2024.
- (10) S.O. 2230(E)., dated the 11<sup>th</sup> June, 2024, publishing the Public Utility Services (Seventh Order) 2024.
- (11) S.O. 2248(E)., dated the 12<sup>th</sup> June, 2024, publishing the Public Utility Services (Ninth Order) 2024.
- (12) S.O. 2249(E)., dated the 12<sup>th</sup> June, 2024, publishing the Public Utility Services (Tenth Order) 2024.
- (13) S.O. 2250(E)., dated the 12<sup>th</sup> June, 2024, publishing the Public Utility Services (Eighth Order) 2024.
- (14) S.O. 2251(E)., dated the 12<sup>th</sup> June, 2024, publishing the Public Utility Services (Sixth Order) 2024.

[Placed in Library. For (6) to (14) See No. L.T. 467/18/24]